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DA NO. 957/03

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to all the respects by Regd. A.D. Posts.

DA 27/11/03
S.O.

DA 27/11/03

A.D. not returned
Registrar

DA 8/1/04

Order dt. 9.1.2004

Ld. counsel for the applicant is on accommodation. Mr. A.K. Bose, Ld. SSCG, enters appearance for all the respondents and prays for 04 weeks time to file counter. Heard. Time is granted till 6.2.04 to file counter.

9.1.04
REGISTRAR

Counter not filed.

Registrar

DA 5/2/04

Order dt. 6.2.04

Ld. counsel for the applicant is present. On the prayer of Mr. A.K. Bose, Ld. SSCG, time is granted as a last chance till 9.3.2004 to file counter.

6/2/04
REGISTRAR

Order dt. 11.03.04

Heard. Mr. P.K. Padhi, Ld. Counsel for the applicant seeks to withdraw the case disclosing that the Respondents have already redressed his grievance by bonary his pay from the scale of U.D.C to T.B.D.P. in accordance with the instruction issued by DA post and the said benefit has been given w.e.f. 01.08.99 on the aforesaid premises the applicant is allowed to withdraw his petition.

Vice-Chairman

Member (J)